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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/39/2016  
NAME OF THE APPLICANT : MARJAN MOTORS PVT LTD  
UNDER SECTION : 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

T. SAMPATH KUMAR  
~~PRACTISING COMPANY SECRETARY~~  
REPRESENTATION BY WHOM



T. SAMPATH KUMAR  
PRACTISING COMPANY SECRETARY

**ORDER**

Counsel for Petitioner present and submitted his arguments. **Reserved for orders.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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